

Annual Report of and Statement re Review on National Institute for Entrepreneurship and Small Business Development New Delhi for 1983-84 and 1984-85 and Annual Report of and Review on National Institute of Small Industry Extension Training, Hyderabad for 1984-85 and statements re delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1983-84 along with Audited Accounts.
 - (ii) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1984-85 along with Audited Accounts.
 - (iii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1983-84 and 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT—2480/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT—2481/86]

Detailed Demands for Grants of the Ministry of Science and Technology and of the Department of Ocean Development for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1986-87.
[Placed in Library. See No. LT—2482/86]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for 1986-87.
[Placed in Library See No. LT—2483/86]

12.03 hrs.

[English]

PUBLIC ACCOUNTS COMMITTEE

Thirty-Sixth and Thirty-eighth Reports

SHRI E AYYAPU REDDY (Kurnool): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

[Shri E. Ayyapu Reddy]

- (1) Thirty-Sixth Report on Action taken by Government on the recommendations contained in their 178th Report relating to Incorrect valuation of unquoted equity shares.
- (2) Thirty-eighth Report on Action Taken by Government on the recommendations contained in their 217th Report relating to Cost of collection.

MR. DEPUTY-SPEAKER : All of you are shouting. What can I do ?

(Interruptions)

MR. DEPUTY-SPEAKER : Nobody is cooperating.

(Interruptions)

MR. DEPUTY-SPEAKER : You must take your seats. What is this ?

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Kurup.

SHRI SURESH KURUP (Kottayam) : Despite the assurance by the Government lawyers from the United States are camping in Bhopal and getting signatures from the Bhopal gas victims regarding the affidavit they have to submit to the United States Court. They are camping...*(Interruptions)*

MR. DEPUTY-SPEAKER : You give it to me in writing. I will see.

SHRI SURESH KURUP : It is a very serious problem.

MR. DEPUTY-SPEAKER : You give it to me in writing. I will see. You have already told. That is enough. I do not want any full statement here.

SHRI SURESH KURUP : Let me complete it.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Kurup, that is enough. I can understand. You give in writing. I will pass on the message to the Minister. I do not want any full statement.

SHRI SURESH KURUP : It is a very serious matter.

MR. DEPUTY-SPEAKER : It is enough. Yes, Professor ?

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur) : Will you kindly tell them that you have called me ?

(Interruptions)

PROF. K.K. TEWARY (Buxar) : One from that side and one from this side, Sir.

MR. DEPUTY-SPEAKER : Yesterday I called the Members from this side, today I am calling from this side. I cannot call like this, because somebody will get up in the middle. Now, Professor.

(Interruptions)

PROF. MADHU DANDAVATE : I am protecting you, Sir. I am protecting you.

(Interruptions)

I had already raised in this House discussion on escape of Sobhraj from Tihar Jail in that connection I want to place before you a very important issue on which I have given a notice. Today it has been prominently reported in a section of the Press that the very escape of Sobhraj from Tihar Jail was a manipulated affair and he wanted that since his extradition to Thailand is to take place, therefore, deliberately he invited sentence of escape and also drugging the officials, so that he is inviting a nine-year sentence to prevent extradition. I want a statement from the Minister what steps they will take to see that extradition is not delayed.

(Interruptions)